

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 407

CA/24/ND/2024 IA/422/ND/2023 in CP/164/ND/2023

IN THE MATTER OF:

Pawan Kumar Shah	...	Applicant
Versus		
Orion Fabrics Pvt.Ltd	...	Respondent

Under Section 241-242 of the Companies Act, 2013.

Order delivered on 16.07.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Mr. Siddharth Praveen Acharya, Mr. Surya Kant Vyas, Adv.
For R2 & R3	: Mr. Rakesh Kumar, Ms. Preeti Kashyap, Mr. Ankit Sharma, Ms. Varun Pandit, Mr. Yash Dhawan, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Mr. Siddharth Praveen Acharya, Learned Counsel for the applicant is present through video-conferencing. Mr. Rakesh Kumar, Learned Counsel for the respondent is present physically. Pleadings are complete in this matter. Learned Counsel for the applicant seeks some time for arguments. List this matter on 20.08.2024.

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**